

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 14/2024

DR. JAYA THAKUR &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(IA No. 44406/2025 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 44405/2025 - INTERVENTION APPLICATION and IA No. 289861/2024 - STAY APPLICATION)

WITH

W.P. (C) No. 13/2024 (PIL-W)

W.P. (C) No. 11/2024 (PIL-W)

(IA No. 3964/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P. (C) No. 87/2024 (PIL-W)

(IA No. 297176/2024 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 191/2024 (PIL-W)

W.P. (C) No. 272/2024 (PIL-W)

(IA No. 64488/2025 - AMENDMENT OF APPEAL / PETITION / I.A., IA No. 111730/2025 - AMENDMENT OF APPEAL / PETITION / I.A., IA No. 187263/2024 - CLARIFICATION/DIRECTION, IA No. 101639/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 138504/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and IA No. 138503/2024 - SUMMONING ORIGINAL RECORD)

Date : 14-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Petitioner(s) : Mr. Prashant Bhushan, AOR  
Ms. Alice Raj, Adv.  
Ms. Sanjukta Basu, Adv.

Mr. Pawan Reley, AOR

Mr. Varun Thakur, Adv.  
Mr. Deepak Goel, Adv.  
Mrs. Tanuj Bagga Sharma, Adv.  
Mr. Ramkaran, Adv.

Dr. M.K. Ravi, Adv.  
Ms. Shraddha Saran, Adv.  
Ms. Alka Goyal, Adv.  
M/S. Varun Thakur & Associates, AOR

Mr. Pradeep Kumar Yadav, Adv.  
Ms. Anjale Kumari, Adv.  
Mr. Aditya Yadav, Adv.  
Mr. Deepak Yadav, Adv.  
Mr. Amit Upreti, Adv.  
Mr. Sunil Kumar Srivastava, Adv.  
Mr. Sanjeev Malhotra, AOR

Petitioner-in-person

Mr. Sanjay Parikh, Sr. Adv.  
Ms. Maulshree Pathak, AOR  
Ms. Kritika, Adv.

For Respondent(s) : Mr. Tushar Mehta, Solicitor General  
Mr. Raghavendra P.shankar, A.S.G.  
Mr. Aaditya Dixit, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Devashish Bharukha, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Aman Mehta, Adv.  
Dr. N. Visakamurthy, AOR

Mr. Ankit Agarwal, AOR  
Mr. Koustubh Desai, Adv.  
Mr. Ashish Shukla, Adv.

Mr. R. P. Gupta, AOR  
Mr. Prashant Padmanabhan, AOR  
Ms. Smita Amratlal Vora, AOR

Mr. Kaleeswaram Raj, Adv.  
Mr. Mohammed Sadique T.a., AOR  
Ms. Thulasi K Raj, Adv.  
Ms. Aparna Menon, Adv.  
Ms. Chinnu Maria Antony, Adv.

Mr. Shadan Farasat, Sr. Adv.  
Mr. Talha Abdul Rahman, AOR  
Mr. M Shaz Khan, Adv.  
Mr. Kaustubh Chaturvedi, Adv.  
Mr. Harshit Anand, Adv.  
Mr. Sudhanshu Tewari, Adv.  
Mr. Faizan Ahmed, Adv.  
Mr. Rafid Akhter, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Let notice be issued in the application(s) seeking amendment of the writ petition, as also in the amended writ petition.
2. Mr. M.K. Maroria, learned AOR, accepts notice on behalf of respondent No.1. Mr. Ankit Agarwal, learned AOR, accepts notice on behalf of respondent No.2.
3. Reply, if any, be filed within two weeks.
4. List on 11.11.2025.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR